

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 48/14(1)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: International Public School Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PRANAY PATEL	PCS	Petitioner	
2.				

ORDER

Learned PCS Mr. Pranay Patel present for Petitioner.

Proof of publication filed.

Proof of service of notice on RD Ahmedabad and ROC Gwalior filed.

Petitioner PCS represented that no objection received by the company from any person.

No representation received from statutory authorities and from any other person.

Heard arguments of Learned PCS for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.